

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :28thFebruary, 2019
Time :10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 111/2015 (CZ)	Rakesh Chaturvedi&Anr. Vs. State of M.P.&Ors.	Mr. Rohit Sharma, Adv. for Applicant
FOR HEARING			
2.	Original Application No. 106/2015 (CZ) (M.A. No. 1062/2016 & M.A. No. 1063/2016)	Akash Ingle Vs. State of M.P.&Ors.	Mr. Rohit Sharma, Adv. for Applicant
3.	Original Application No. 144/2015 (CZ)	NagrikUpbhoktaMargdarshakMa nch Vs. State of M.P.&Ors.	Mr. Rahul Ganesh, Adv. for Applicant
4.	Original Application No. 19/2016 (CZ)	BabulalJajoo Vs. State of Rajasthan&Ors.	Mr. M. S. Kachchawa, Adv. for Applicant
5.	Original Application No. 34/2016 (CZ) (M.A. No. 433/2017)	Santosh Bharti Journalist Vs. Union of India&Ors.	Mr.DharmvirSharma,Adv. for Applicant
6.	Original Application No. 41/2016 (CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd.&Ors.	Mr. Ajay Gupta, Adv. for Applicant
CASE AT SR. NO. 7 WILL BE TAKEN-UP ON 14.03.2019 FOR HEARING			
7.	Original Application No. 95/2017 (CZ) (M.A. No. 392/2017)	Shiv Lal Salvi &Ors. Vs. Union of India &Ors.	Mr. Saurabh Sharma, Adv. for Applicant Mr. Om Shankar Shrivastav, Adv. for R-1 Mr. NilavaBandhyopadhya& Mr. Tushar Roy, Advs. for R-2 Mr. Sandeep Singh, Adv. for Rajasthan Mr. Siddharth Chauhan, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in